TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated :18th July, 2025

NOTICE

It is informed to all the Advocates / parties that the Registrar Court of this Tribunal would not sit on 21st, 22nd, 23rd, and 24th July, 2025. The matters listed on 21st, 22nd, 23rd, 24th July, 2025 before the Registrar Court shall be taken up on 28th, 29th, 30th, 31st July, 2025, respectively. The matters listed for evidence before the Registrar Court on the said dates shall also be listed on 28th, 29th, 30th, 31st July, 2025, respectively for assigning date of evidence.

Desk Officer

Copy to:

- 1. The Telecom Lawyers'Association, TDSAT.
- 2. The Registrar-cum-Principal Secretary, TDSAT.
- 3. The Director, TDSAT.
- 4. The Deputy Registrar, TDSAT.
- 5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6. Notice Board.
- 7. TDSAT Website.